NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER : CP/37/2017 PETITION NUMBER : VIJAYAKUMAR K KHATRI NAME OF THE PETITIONER : SAI FORGE PVT LTD & 2 OTHS. NAME OF THE RESPONDENT : 241/242 **UNDER SECTION** Signature Represented by S.No. Name (in Capital) 1. R. Sahara Coursel for the Petitioner 2. For. T. K. Bhaska Coursel for the Keerthi Krishna Respondents R. Salara 1. n.M. Keerthi Krishna

Counsel for both the parties present. Counsel for the Applicant prayed for time for making submissions in I.A.No.207/2017. At request, time is enlarged. Put up on 21.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

MS